

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1175
ANSWERED ON 10/03/2025

VERTICAL GARDENS FOR URBAN PLANNING

1175. SHRI S NIRANJAN REDDY:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Energy Conservation and Sustainable Building Code (ECSBC) 2024 includes guidelines for integrating vertical gardens, if not, whether Government plans to include vertical gardens in new Government and public infrastructure projects;
- (b) whether Government is planning to include vertical gardens in smart city projects and metro/railway infrastructure, similar to the Income Tax Department vertical gardens in its office; and
- (c) the steps being taken to align the country's green urban policies with global best practices followed in countries like Singapore and Japan?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

(a) to (c) As per 12th Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

The Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 ([https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)).

URDPFI Guidelines 2014, in Chapter 6 “Sustainable Guidelines” para 6.1.2 on Energy Efficiency narrates development of Energy efficient design of Buildings based on Energy Conservation Building Code (ECBC) which provides minimum energy performance standards for energy efficient buildings. It also recommends promotion of use of Non-Conventional Energy /Renewable energy and promotion of green Buildings, thereby reducing carbon emissions and Green House Gas emissions.

The Chapter 10 “Green Buildings and sustainability” para 10.2.5 Sustainable waste management & 10.2.6 Sustainability of Building Materials of Model Building Bye Laws (MBBL) 2016 published by MoHUA recommends use of sustainable environment friendly and local building materials based on geo-climatic conditions.
